

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A.No. 694/95

Date of Order : 11.3.98

BETWEEN:

M.Subbaramaiah

.. Applicant.

AND

1. Postmaster General,
Vijayawada.
2. Director of Postal Services,
Vijayawada Region,
Vijayawada.
3. Senior Superintendent of Post
Offices, Nellore Division,
Nellore.
4. Sub-Divisional Inspector (Postal),
Nellore East Sub Division,
Nellore.

.. Respondents.

- - -

Counsel for the Applicant

.. Mr.S.RamakrishnaRao

Counsel for the Respondents

.. Mr.N.V.Raghava Reddy

- - -

CORAM:

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

HON'BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (JUDL.)

- - -

ORDER

{ As per Hon'ble Shri R.Rangarajan, Member (Admn.) }

- - -

Mr.S.Ramakrishna Rao, learned counsel for the
applicant and Mr.N.V.Raghava Reddy, learned standing
counsel for the respondents.

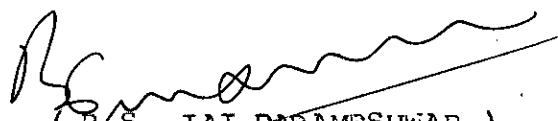
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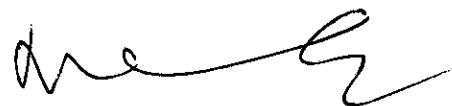
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2. When the OA was taken up for hearing, the learned counsel for the applicant submitted that he is withdrawing this OA and take this case through departmental channel by filing a petition to Member (P) P&T Department.

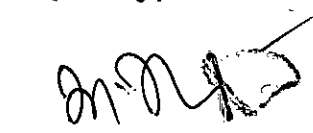
3. In view of the above submission the OA is disposed of as withdrawn. No costs.


(B.S. JAI PARAMESHWAR)
Member (Judl.)
11.3.98


(R.RANGARAJAN)
Member (Adm.)

Dated : 11th March, 1998

(Dictated in Open Court)


D.R.

sd

DA.694/95

Copy to:-

1. The Postmaster General, Vijayawada Region, Vijayawada.
2. The Director of Postal Services, Vijayawada Region, Vijayawada.
3. The Senior Superintendent of Post Offices, Nellore Division, Nellore.
4. The Sub-Divisional Inspector (Postal), Nellore East Sub Division, Nellore.
5. One copy to Mr. S.Ramakrishna Rao, Advocate, CAT., Hyd.
6. One copy to Mr. N.V.Raghava Reddy, Addl.CGSC., CAT., Hyd.
7. One copy to ~~xxx~~ D.R.(A), CAT., Hyd.
8. One duplicate copy.

srr

27/3/98
TYPED BY
COMPARED BY

8
CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE MR. B. RANGARAJAN : M(A)

AND

THE HON'BLE MR. B. S. JAI PARAMESHWAR :
M(J)

DATED: 11/3/98

~~ORDER/JUDGMENT~~

~~M.A./R.A./C.A.NO.~~

in
D.A.NO. 694/95

ADMITTED AND INTERIM DIRECTIONS
ISSUED

ALLOWED

~~DISPOSED OF WITH DIRECTIONS~~
~~DISMISSED~~

~~DISMISSED AS WITHDRAWN~~

~~DISMISSED FOR DEFAULT~~

~~ORDERED/REJECTED~~

~~NO ORDER AS TO COSTS.~~

II COURT

YLKR

